GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:779
ANSWERED ON:25.02.2011
TAKEOVER OF FOOD COMPANY
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has initiated enquiry into alleged tax evasion and flouting of buyout norms in the takeover of a food company in India by a United States based food company;
- (b) if so, the details thereof and number of such type of cases came into the notices of the Union Government during the last three years;
- (c) whether there is any proposal to investigate all such cases;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a)&(b): The Government has initiated enquiry to ascertain the factual details of the acquisition of a food company by a United States based food company which has inter-alia resulted into change in control and ownership of the Indian subsidiaries. The focus is to examine if there is any tax liability arising out of this acquisition in India.
- (c),(d) & (e): Cross-border mergers & acquisitions having revenue implications in India are monitored in order to undertake suitable action in accordance with the law, as and when necessary.